0.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4718

TO BE ANSWERED ON MARCH 31, 2022

FOUNDATION STONE UNDER PMAY

NO. 4718. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses for which foundation stone was laid under Pradhan Mantri Awas Yojana-Urban (PMAY-U) every month during the last three years, State-wise;
- (b) the maximum number of foundation stones laid in a single day for houses under the yojana during the last five years, State-wise and the dates thereof;
- (c) the minimum size determined for houses constructed in 2018, Statewise; and
- (d) the details of all changes made in sizes of houses by the Government during the last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) & (b): Land and Colonization are State Subjects. Therefore, Schemes on housing are implemented by States/ Union Territories (UTs). However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e., Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under PMAY-U, State/ UT-wise details of houses sanctioned during last three and current year (2018-2022) along with status of houses grounded for construction and completed are at Annexure-I.

(c) & (d): As per Scheme guidelines, the minimum size of houses constructed under the Mission under each component should be conform to the standards provided in the National Building Code (NBC). However, if the available area of land does not permit building of such minimum size of houses as per NBC and, if beneficiary consent is available for reduced size of house, a suitable decision on area maybe taken by States/ UTs with the approval of State Level Sanctioning and Monitoring Committee (SLSMC). The Mission supports construction of houses upto 30 square meter carpet area with basic civic infrastructure. States/ Uts have flexibility in terms of determining the size of house and other facilities at the State/ UT level in consultation with the Ministry. Under CLSS vertical, permissible carpet areas are as under:

Particulars	Economically Weaker Section (EWS)	Low Income Group (LIG)	Midd Incor Grou (MIG	me Jp	Mid Income (MIC	Group
Scheme duration	17.06.2015 to 31.03.2022		01.01.2017 to 31.03.2021			
Carpet Area	Upto 30 sqm.	Upto 60 sqm.	Upto sqm	160	Upto sqm.	200

States/ Uts are required to adhere to the area of the houses as proposed in Detailed Project Reports.

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Annexure-I referred in reply to LSUSQ No. 4718 due for answer on 31.03.2022

State/ UT-wise details of houses sanctioned during last three and current year (2018-2022) along with status of houses grounded for construction and completed thereof under PMAY-U

	State/ UT	Houses (Nos.)				
S. No.		Sanctioned	Grounded for construction	Completed		
1	A&N Islands	578	578	23		
2	Andhra Pradesh	16,61,980	13,25,466	1,56,280		
3	Arunachal Pradesh	3,665	1,197	390		
4	Assam	1,12,049	66,907	13,347		
5	Bihar	2,34,416	1,38,597	28,092		
6	Chandigarh	1,012	1,012	1,012		
7	Chhattisgarh	2,20,475	1,40,535	81,015		
8	D&NH and D&D	5,499	5,425	4,907		
9	Delhi	23,715	23,715	23,715		
10	Goa	2,600	2,600	2,600		
11	Gujarat	6,71,390	6,16,779	4,98,464		
12	Haryana	1,00,574	42,378	36,925		
13	Himachal Pradesh	7,212	6,519	2,914		
14	J&K	39,325	30,286	7,187		
15	Jharkhand	1,01,158	90,408	32,695		
16	Karnataka	3,48,455	2,84,298	1,27,729		
17	Kerala	76,591	59,568	43,946		
18	Ladakh	382	382	108		
19	Lakshadweep	-	-	-		
20	Madhya Pradesh	4,84,946	4,23,791	2,16,918		
21	Maharashtra	12,47,828	6,76,852	5,12,249		
22	Manipur	32,027	15,610	376		
23	Meghalaya	3,966	2,509	329		
24	Mizoram	11,150	5,737	1,292		
25	Nagaland	21,567	19,490	2,366		
26	Odisha	1,50,141	86,444	60,051		
27	Puducherry	10,075	9,023	2,841		
28	Punjab	70,038	62,614	37,083		
29	Rajasthan	1,42,613	1,07,697	1,02,030		
30	Sikkim	134	134	134		
31	Tamil Nadu	4,24,139	3,47,690	2,21,490		
32	Telangana	96,127	93,765	83,639		
33	Tripura	29,605	17,928	7,183		
34	Uttar Pradesh	14,73,437	12,00,310	7,85,962		
35	Uttarakhand	47,774	19,552	15,258		
36	West Bengal	3,80,811	2,55,614	1,07,958		
	Total	82,37,454	61,81,410	32,18,508		